

**WHITE PAPER ON STEEL INDUSTRY**

**THE MINISTER OF STEEL AND MINES (SHRI CHANDRAJIT YADAV)** I beg to lay on the Table 'White Paper on Steel Industry' (Hindi and English versions) [Placed in Library. See No LT-10941/76]

**NOTIFICATIONS UNDER PASSPORTS ACT, 1967 AND HAJ COMMITTEE (AMDT.) RULES, 1974 WITH STATEMENT FOR DELAY**

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS)** I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 24 of the Passports Act, 1967 --

(i) The Passports (Amendment) Rules, 1976, published in Notification No G.S.R. 247(E) in Gazette of India dated the 22nd March, 1976, together with Erratum thereto

(ii) G.S.R. 293(E) published in Gazette of India dated the 14th April, 1976 [Placed in Library. See No LT-10942/76]

(2)(i) A copy of the Haj Committee (Amendment) Rules, 1974, (Hindi and English versions) published in Notification No SO 4407 in Gazette of India dated the 11th October, 1975, under sub-section (3) of section 17 of the Haj Committee Act, 1959

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification [Placed in Library. See No LT-10943/76]

**GUJARAT STATE TAX ON PROFESSIONS**

**TRADES, CALLINGS AND EMPLOYMENT RULES 1976 AND STATEMENT FOR DELAY**

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI**

**SUSHILA SOHATGI)**: I beg to lay on the Table—

(i) A copy of the Gujarat State Tax on Professions, Trades, Callings and Employments Rules 1976, published in Notification No (GHN/27) PPT-1176(S27) (1)-TX in Gujarat Government Gazette dated the 27th April, 1976 under section 27 of the Gujarat State Tax on Professions, Trades, Callings and Employments Act, 1976 read with clause (c) (ii) of the proclamation dated the 12th March 1976 issued by the President in relation to the State of Gujarat

(ii) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi versions of the above notification

[Placed in Library See No LT-10944/76]

**RAILWAY (WAREHOUSING AND WHARFAGE) AMENDMENT RULES 1976 AND STATEMENTS FOR DELAY**

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI)**: On behalf of Shr. Buta Singh I beg to lay on the Table—

(1) A copy each of the following notifications (Hindi and English versions) issued under section 47 of the Indian Railways Act, 1890 —

(i) The Railway (Warehousing and Wharfage) Amendment Rules, 1976, published in Notification No SO 1191 in Gazette of India dated the 27th March, 1976

(ii) The Railways (Warehousing and Wharfage) (Second Amendment) Rules, 1976, published in Notification No S.O. 1400 in Gazette of India dated the 17th April, 1976.